

Details of foreign tours 2013

| | Name of the Officer | Country visited | Sub of Training/ Seminar | Expenses borne by |
|----|---|----------------------------------|--|-------------------|
| 1 | Dr.K.S. Kardam | Geneva | To attend the 19 th Session of Standing Committee on Law of Patents (SCP) at Geneva from 25 th to 28 th February,2013. | CGPDTM |
| 2 | Shri B.P. Singh | Geneva | Study Visit of a delegation of the South Asian Association for Regional Cooperation (SAARC) Chamber of Commerce and Industry (SCCI)-March 25 th to 27 th , 2013 | WIPO |
| 3 | Shri Chaitanya Prasad, Controller General of Patents, Designs and Trade Marks | Geneva | High Level Policy Dialogue on India's initiatives and policy related to innovation and intellectual property on 7-8 th April, 2013. | CGPDTM |
| 4 | Shri S.B. Palo | Geneva | To attend 3 rd Session of the Committee of WIPO Standards (CWS) at Geneva from April 15-19,2013 | CGPDTM |
| 5 | Shri Y.K. Bali, Senior Examiner of Trade Marks, TMR, New Delhi | Daejeon, Republic of Korea | Workshop on Trade Mark law and Examination at the IIPTI, Daejeon, Republic of Korea from April 17-26,2013 | WIPO |
| 6 | Shri D.K. Rahut, Joint Controller of Patents and Designs | Geneva | To attend the 29 th Session of WIPO's Standing Committee on Law of Trade Marks, Industrial Designs and Geographical indications (SCT) to be held in Geneva from May 27 to 31,2013 | CGPDTM |
| 7 | Shri Chinnaraja G. Naidu | Rolle, Switzerland | Training Program on Geographical Indications in Rolle, Switzerland from May 27 to June 7, 2013 | WIPO |
| 8 | Mr. Mangesh L. Mokashi | Tokyo,Japan | To attend JPO/IPR Patent Practical and Tailored Training Program from 17/09/2013 to 29/11/2013 | JPO |
| 9 | Mr. V.A. Ambigapathy | | | |
| 10 | Mr. Chaitanya Prasad, CGPDTM | Geneva | To attend Assemblies of Member States of WIPO – 51 st Series of meeting in Geneva from 23-27 September, 2013. | CGPDTM |
| 11 | Dr. K.S. Kardam, Joint Controller of Patents and Designs | | | |
| 12 | Mr. R.A.Tiwari, Asstt. Registrar of | Geneva | To attend Assemblies of Member States of WIPO – 51 st Series of | |

Details of foreign tours 2013

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|----|--|----------------------------|---|--------|
| | Trade Marks | | meetings at Geneva from September 23 to October 2, 2013 (Madrid Union Assembly and PCT Union Assembly) | |
| 13 | Dr. B.K.Singh, AC | Daejeon, Republic of Korea | To attend Regional Workshop on Income Projection and Financial Forecasting for Intellectual Property Offices in Daejeon, Republic of Korea from October 22 to 24, 2013 | WIPO |
| 14 | Mr. Sachin Sharma, AR | | | |
| 15 | Mr. N. Babu, Sr. Examiner | Geneva | Eleventh Session of WIPO's working Group on the Legal Development of the Madrid System for the International Registration of Marks in Geneva from October 30 to November 1, 2013. | WIPO |
| 16 | Mrs. V. Rekha, Asstt. Controller of Patents and Designs | Tokyo, Japan | Training Course on the use of Information Technology in IP Administration at Tokyo Japan from October 28, 2013 to November 8, 2013. | WIPO |
| 17 | Mr. D.K. Rahut, JC | Geneva | 30 th Session of WIPO Standing Committee on Law of Trade Marks, Industrial Designs and Geographical Indication (SCT) Geneva, November 4-8, 2013. | CGPDTM |
| 18 | Smt. Manoharan Abirama SundaraValli, Sr. Examiner of Trade Marks | Tokyo, Japan | WIPO Training Course on the Examination of Industrial Property (Intermediate/Advanced Program), Tokyo, November 11 to 22, 2013. | WIPO |
| 19 | Dr. S.K. Samantray, Examiner of Patents and Designs | | | |
| 20 | Shri Shailesh U. Bore, Ex. Of TM | Geneva | Training workshop for National Offices on the Operations of the Madrid System for the International Registration of Marks, Geneva, November 13-15, 2013 | WIPO |
| 21 | Shri Prakash Sharma | Geneva | | |
| 22 | Mr. Prem Nath, Ex. Of P&D | Manila, Philippines | Regional Workshop on the Nice, Vienna and Locarno Classification System from November 18 to 22, 2013 in Manila, | WIPO |

Details of foreign tours 2013

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|----|--|---------------------------|---|--------|
| 23 | Mr. Beo Joseph, Ex. Of Trade Marks | | Philippines | |
| 24 | Dr. B.C. Rathore, DR | Seoul, Republic of Korea | WIPO-KIPO International Symposium on the operations of the Hague and Madrid Systems during the Seoul International Trade Marks and Design Conference at Seoul, Republic of Korea on December 3 and 4, 2013. | WIPO |
| 25 | Dr. Sukanya Chattopadhyay | Singapore | Regional Seminar on Industrial Designs and the Hague System for the International Registration of Industrial Designs to be held in Singapore on December 9 and 10, 2013 | WIPO |
| 26 | Shri B. Ahilan, Examiner of Patents & Designs, PO, Chennai | Tokyo, Japan | Regional Seminar on Effective Utilization of Patent Classification Systems at Tokyo, Japan from December 11 to 12, 2013 | WIPO |
| 27 | Shri Prathipal Singh | Alexandria, Virginia, USA | Study and training at USPTO, Alexandria, Virginia, USA from December 10-12 to study their patent database. | CGPDTM |
| 28 | Shri Sukhdeep Singh | | | |
| 29 | Shri Sameer Kumar Swarup, AC | Philippines | WIPO Regional Seminar on Development and Effective Use of IP Statistics in Philippines from December 17-19, 2013 | |
| 30 | Shri Parijat Sourabh, AC | | | |

Details of foreign tours 2014

| Name of the Officer | Country visited | Sub of Training/ Seminar | Expenses borne by |
|---|--------------------------------|---|-------------------|
| Dr.Amitava Chakraborti | Geneva | To attend the 20 th Session of Standing Committee on Law of Patents, (SCP) at Geneva from January 27 to 31 st January,2014 | WIPO |
| Mr. Prathipal Singh, Examiner of Patents and Designs | Munich, Germany | For Study and Training at EPO. Munich, Germany from January 27-31, 2014 to study their patent database. | O/o.the CGPDTM |
| Mr. Sukhdeep Singh, Examiner of Patents and Designs | | | |
| Mr. S.K. Pandey, Deputy Registrar of Trade Marks,Kolkata | Tokyo, Japan | Training Course on Intellectual Property (IP) Management of the formulation and Implementation of Result Based IP Offices Plan, Tokyo, Japan from January 29-February 5, 2014 | WIPO |
| Shri Varaprasad Kukatla, Ex.PO,Chennai | Tokyo, Japan | WIPO Training Course for Patent Examiners on Specified Technology (Biotechnology), Tokyo, Japan from February 12-19,2014. | WIPO |
| Mr. Manoj Madhavan, Ex. Of P&D | | | |
| Mr. Shakti Dhar Ojha, Assistant Registrar of Trade Marks | Alicante, Spain | Attended Office for Harmonization in the Internal Market (OHIM) IP Seminar from 10 th to 14 th March,2014 in Alicante, Spain | OHIM |
| Shri D.K. Rahut, Joint Controller of Patent and Designs | Geneva | 31 st Session of WIPO's Standing Committee on Law of Trade Marks, Industrial Designs and Geographical Indications (SCT) in Geneva from 17 th March to 21 st March,2014 | CGPDTM |
| Shri B.U. Nanavati, Examiner of Trade Marks, TMR, Ahmedabad | Daejeon, Republic of Korea, | Workshop on Trademark Law and Examination at the International Intellectual Property Training Institute (IIPTI), Daejeon, Republic of Korea, from April 23 to 30, 2014 | WIPO |

Details of foreign tours 2014

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|---|-----------------|---|--------|
| Mr. R.A. Tiwari, Assistant Registrar of Trade Marks | Hong Kong China | To attend Madrid System Users' Meeting (MSMU) at HKCEC in Hong Kong, China on 11 th May, 2014 | WIPO |
| Mr. Pawan Kumar Pandey, Ar.TMR, Ahmedabad | Geneva | The 4 th Session of the Committee on WIPO Standards (CWS) Geneva May 12-16, 2014 | CGPDTM |
| Dr. Amitava Chakraborti, Deputy Controller of Patents and Designs | Geneva | 13 th Session of WIPO Committee on Development and Intellectual Property (CDIP) in Geneva from May 19 to 23, 2014. | CGPDTM |
| Dr. K.S. Kardam, Joint Controller of Patents and Designs | Geneva | 7 th Session of the Patent Cooperation Treaty (PCT) Working Group, Geneva from June 10-13,2014 | CGPDTM |
| Dr. Seema | Tokyo, Japan | JPO/IPR Patent Practical and Tailored Training (PPTT) Program from September 16 to November 18, 2014 | JPO |
| Ms. Rajni Bala | | | |
| Mr. Susanta Das | | | |
| Mr. Manivasakam | | | |
| Smt. Prem Lata | | | |
| Smt. Prem Lata | Geneva | To attend Madrid Union Assembly meeting at Geneva from September 22-30,2014 | WIPO |
| Shri Chaitanya Prasad | Geneva | Assemblies of the member states of WIPO – 54 th Series of meetings at Geneva from September 22 – 26, 2014 | CGPDTM |

Details of foreign tours 2014

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|---------------------------------|-----------------|---|--------|
| Dr. K.S. Kardam | | | |
| Dr. Prithpal Kaur | Spain | Nominated for IP Seminar organized by Office for Harmonization in the Internal Market (OHIM) Academy on Trade Marks and Designs from 29 th September to 3 rd October, 2014 to be held at Alicante, Spain. | OHIM |
| Mrs. Ratan Shalaya | Geneva | 12 th Session of the Meeting of the working Group on the Legal Development of the Madrid System for the International Registration of Marks from 20 th October to 24 th October, 2014 | WIPO |
| Mr. Sameer Swarup | Tokyo, Japan | Training Course on the Use of Information Technology in Industrial Property Administration at Tokyo, Japan from October 27 to November 7, 2014. | WIPO |
| Mr. Chaitanya Prasad | Munich, Germany | To attend Indo-European Conference on Patents for Computer Implemented Inventions held on 6 th and 7 th November, 2014 at Munich, Germany | CGPDTM |
| Dr. K.S. Kardam | | | |
| Dr. Dinesh P. Patil | Geneva | Nominated for 21 st Session of Standing Committee on the Law of Patents (SCP) in Geneva from November 3-7, 2014 | WIPO |
| Mr. Sujoy Sarkar, AC | Tokyo, Japan | Training Course on Examination of Industrial Property (Intermediate/Advanced Program) Tokyo November 10-21, 2014. | WIPO |
| Mr. V. Rajamani, Examiner of TM | | | |
| Shri Chaitanya Prasad | Shanghai, China | To attend International IP Forum from December 8 and 9, 2014 in Shanghai, China | WIPO |

Details of foreign tours 2015

Officers Nomination for 2015

| Sl. No. | Name of the Officer | Country visited | Sub of Training/ Seminar | Expenses borne by |
|---------|--|-----------------|--|-------------------|
| 1 | Dr. K.S. Kardam, Sr. Joint Controller of Patents and Designs | Tokyo, Japan | 22 nd Session of the meeting of International Authorities under the PCT(PCT/MIA) and the meeting of Quality sub group scheduled to be held from February 2 – 6, 2015 hosted by the Japan Patent Office in Tokyo, Japan. | O/o.the CGPDTM |
| 2 | Smt. V. Rekha, Asstt. Controller of Patents and Designs | | | |
| 3 | Dr. Rajesh Dixit, Asstt. Controller of Patents and Designs | Tokyo, Japan | WIPO Training Course on IP Management and the Formulation and Implementation of Results-Based IP Offices Plans, Tokyo, Japan February 6-13, 2015 | WIPO |
| 4. | Dr. S.P. Subramaniayan, AC | | | |
| 5 | Ms. Sandhya Kothari, Examiner of P&D | Tokyo, Japan | WIPO Training course for Patent Examiners on Specified Technology (Pharmaceutical) in Tokyo Japan from February 19 – 26, 2015 | WIPO |
| 6 | Mr. Jitender Sharma, Examiner of Patents and Designs | | | |
| 7 | Ms. Monika Seth, Examiner of Patents and Designs | Tokyo, Japan | WIPO Workshop on Patent Law and Examination, Daejeon, Republic of Korea, March 3-12, 2015 | WIPO |
| .8. | Mr. A. Raja, Examiner of Patents and Designs | | | |
| 9 | Shri D.K. Rahut | Geneva | 33 rd Session of WIPO's Standing Committee on Law of Trade Marks, Industrial Designs and Geographical Indications (SCT) in Geneva from March 16 – 20, 2015 | |

Details of foreign tours 2015

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|----|---|----------------------------------|---|-------------------|
| 10 | Mr. Natarajan | Puebla, Mexico | Interregional Seminar on the International Trademark Registration System : The Madrid System from March 23-24, 2015 at Puebla, Mexico | WIPO |
| 11 | Mr. S.B. Palo | | | |
| 12 | Dr. Dilip Kumar Chakrabarti | Vienna, Austria | East Meets West Form from 22-24 April, 2015 in Vienna, Austria. | O/o.the CGPDTM |
| 13 | Dr. Susil Kumar Mitra | | | |
| 14 | Shri Chinnaraja Naidu, Asstt. Registrar of Trade Marks | Geneva Switzerland | To attend diplomatic conference on new Act of Lisbon Agreement on appellation of origin scheduled to be held from May 11-21, 2015 in Geneva, Switzerland. | O/o.the CGPDTM |
| 16 | Shri Shah Alam, Deputy Controller of Patents and Designs | Republic of Korea | Regional Seminar on Formulation and Implementation of National IP Policy in Daejeon, Republic of Korea from June 9-11,2015 | WIPO |
| 17 | Smt. Rajnish Sharma, Examiner of Trade Marks | Daejeon, Republic of Korea | To attend the workshop on Trade Mark Law and Examination at the IIPTI, Daejeon, Republic of Korea from May 20-27, 2015 | WIPO |

Details of foreign tours 2015

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|----|------------------------------|------------------------|--|----------------|
| 18 | Shri Rajiv Aggarwal, CGPDTM, | Rao de Janeiro, Brazil | 4 th Heads of Intellectual Property Offices (HIPO) meetings of BRICS countries to be held from June 10-11, 2015 at Rao de Janeiro, Brazil | O/o.the CGPDTM |
| 19 | Dr. Amitava Chakraborti,DC | | | |
| 20 | Dr. K.S. Kardam | Thailand, Bangkok | To attend International Trade & Health Conference at Thailand on 7-8 July,2015 | WHO |
| 21 | Dr. B.C. Rathore | Alicante, Spain | IP Executive Week to be held from 20-24 th July,2015 | OHIM |
| 22 | Shri Chiranjib Choudhury | Japan, Tokyo | JPO/IPR Training Course on Substantive Examination of Design (Basic Program) to be held from 23 rd July to August 5, 2015 | JPO |
| 23 | Shri Dinesh Nath Goswami | | | |
| 24 | Dr. S.S. Singh | Japan, Tokyo | JPO/IPR Training Course on Promoting Public Awareness IP to be held in Tokyo, Japan from 28-31 July, 2016 | JPO |
| 25 | Dr. Usha Rao, AC | Geneva | Seminar on Intellectual Property and Genetic Recourses, Traditional Knowledge and Traditional Cultural Expressions : Regional and International Dimensions to be held from June 23-25, 2015 at Geneva Switzerland. | WIPO |

Details of foreign tours 2015

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|----|---|---------------------|--|-------------|
| 26 | Dr. S.P. Subramaniyam, Deputy Controller of Patents and Designs | Geneva, Switzerland | 22 nd Session of the Standing Committee on the law of Patents (SCP) in Geneva from 27-31 July, 2015 | WIPO |
| 27 | Dr. Dinesh P. Patil, Asstt. Controller of Patents and Designs | | | O/o. CGPDTM |
| 28 | Shri C.N. Shashidhara, AC | Japan, Tokyo | JPO/IPR Operational Patent Examination Training Program to be held from 24 th September to 11 th December,2015 | JPO |
| 29 | Shri Vikash Sharma, AC | | | |
| 30 | Smt. Reena Lal, AC | | | |
| 31 | Dr. Lipika Patnaik, Examiner | | | |
| 32 | Shri Rajiv Aggarwal, JS | Geneva | Assembly for member states of WIPO – 55 th series of meetings 5-14, October,2015 at Geneva | DIPP |
| 33 | K.S. Kardam | Geneva | PCT Union Assembly meeting from 5-14, October,2015 at Geneva. | |

Details of foreign tours 2015

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| 34 | Shri C.G. Naidu | Geneva | Make in India Event from 5-10 October, 2015 held at Geneva. | O/o.the CGPDTM |
| 35 | Shri Prashanth B. | | | |
| 36 | Shri Ravinder Rajput | | | |
| 37 | Shri Prashanth Kumar S. Bhairappanavar, Examiner of Trade Marks | Budapest, Hungary | Speaker in the World Symposium on Geographical Indications to be held from October 20-22, 2015 in Budapest, Hungary | WIPO |
| 38 | Dr. Prithipal Singh, Examiner of Patents and Designs | Japan, Tokyo | Use of Information Technology in Industrial Property Administration, October 26 to November 6, 2015 | WIPO |
| 39 | Shri Hardev Karar, Deputy Controller of Patents and Designs | Cape Town | Capacity Building Workshop by UNDP uting competition law to promote access to health technologies pilots in selected middle income countries (MICs) from 29-31 October 2015 | |
| 40 | Shri C.S. Uchil, Sr. Examiner of Trade Marks | Geneva | Training Workshop for National Offices on Operations of Madrid System for the International Registration of Trade Marks from 11-13 November 2015. | WIPO |
| 41 | Smt. Dipmala Mathapati, Examiner of Trade Marks | | | |

Details of foreign tours 2015

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| 42 | Shri R.A. Tiwari | Geneva | 13 th Session of WIPO's Working Group on the Legal Development of the Madrid System for the International Registration of Marks in Geneva from 2-6 November,2015. | |
| 43 | Mr. Birendra Jaiswal, Examiner of Trade Marks | Japan, Tokyo | Industrial Property Examination – Intermediate/Advanced Program November 9 to 20, 2015 | JPO |
| 44 | Mr. Madhurjya Thakur, Asstt. Controller of Patents and Designs | | | |
| 45 | Mr. V. Palaniswamy, Assistant Controller of P&D | Geneva | 10 th Session of Advisory Committee on Enforcement (ACE) at Geneva from November 23-25,2015 | WIPO |
| 46 | Mr. A.T. Patre | Manila | WIPO Inter-Regional Workshop on Free and open Source Tools for Patent Analytics at Manila from November 25-27,2015 | WIPO |
| 47 | Dr. Amitava Chakraborty, Deputy Controller of Patents, Designs and Trade Marks | Geneva | 23 rd Session of the Standing Committee on Law of Patents (SCP) in Geneva from November 30 to December 4, 2015 | WIPO |

Details of foreign tours 2016

| | Name of the Officer | Country visited | Subject | Expenses borne by |
|----|---|------------------|--|-------------------|
| 1 | Shri R.A. Tiwari, Asstt. Registrar of Trade Marks | Alicante, Spain | Nominated for attending meetings under “ <i>The European Union India Intellectual Property Co-operation (IPC-EUI)</i> ” program between Office for Harmonization in the Internal Market (OHIM) of the European Union and Department of Industrial Property and Promotion (DIPP) Ministry of Commerce and Industry, Government of India scheduled from 18 th to 22 nd January 2016. | OHIM |
| 2 | Shri S.D. Ojha, Asstt. Registrar of Trade Marks | | | |
| 3 | Shri C.S. Uchil, Senior Examiner of Trade Marks | | | |
| 4 | Dr. Shyam Kumar Barik, Examiner of Patents and Designs | | | |
| 5 | Shri C.P. Daniel, Examiner of Patents and Designs | | | |
| 6 | Shri Prashat Thete, Additional SIO & Scientist - F, NIC | Both from NIC | | OHIM |
| 7 | Shri Anil Awasthi, Scientist – D, NIC | | | |
| 8 | Smt. V. Rekha, Deputy Controller of Patents & Designs | Santiago (Chile) | 23 rd Session of the Meeting of International Authorities under the PCT (PCT/MIA) from January 20-22 2016 and meeting of Quality Subgroup held from 18-19 January 2016 hosted by National Institute of Industrial Property of Chile (INAPI) in Santiago (Chile). | CGPDTM |
| 9 | Shri Om Prakash Gupta, Controller General of Patents, Designs and Trade Marks | Japan. Tokyo | Seminar on IP System in Tokyo from 3 to 7 th February 2016 | JPO |
| 10 | Shri S.D. Ojha, Asstt. Registrar of Trade Marks | Japan, Tokyo | Training on Industrial Property Office Management February 16-23, 2016 at Tokyo, Japan | JPO |
| 11 | Shri N. R. Meena, Deputy Controller of Patents and Designs | | | |

Details of foreign tours 2016

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|----|---|-------------------|---|---------------------|
| 12 | Shri Vishal Shukla, Examiner of P&D | Moscow, Russia | Regional Training program for Examiners of the BRICS IP Offices in the frame work of cooperation stream exchange program from 29 Feb 2016 to 4 th March 2016 at Moscow, Russia (Rospatent) | Government of India |
| 13 | Ms. Jyoti, Examiner of P&D | | | |
| 14 | Ms. Srirupa, Examiner of P&D | | | |
| 15 | Shri Vikas Kumar, AC, PO, Delhi | Kuala Lumpur | WIPO Regional workshop on Patent Examination, quality management in Kuala Lumpur on April 19-20, 2016 | WIPO |
| 16 | Smt. Parimalavarsini V, AC, Chennai | | | |
| 17 | Shri T.V. Madhusudhan | Vienna | (East meets West) Nominated to attend roundtable discussion on “Impact of recent Patent (Amendment) Rules in India and News for Emerging Markets from 21-22 April 2016. | EPO |
| 19 | Dr. Rajesh Dixit, Deputy Controller | Geneva | 9 th Session of the PCT Working Group and 29 th Session of PCT Committee for Technical Cooperation to be held from 17-20 May 2016 | CGPDTM |
| 21 | Mr. Iqbal Singh Juneja, Assistant Registrar of Trade Marks | Geneva | 14 th Session of the Working Group on the Legal Development of the Madrid System for the International Registration of Marks in Geneva from June 13-17, 2016 | WIPO |
| 22 | Shri Om Prakash Gupta, Controller General of Patents, Designs and Trade Marks | Moscow, Russia | 6 th Heads of Intellectual Property Offices (HIPO) Meeting of BRICS countries to be held from June 20-22, 2016 in Moscow, Russia | CGPDTM |
| 23 | Shri Subendu Kundu, Deputy Controller of Patents and Designs | | | |
| 24 | Dr. S.P. Subramaniam, DC | Geneva | 24 th Session of WIPO’s Standing Committee on Law of Patents (SCP) in Geneva from June 27-30, 2016 | CGPDTM |

Details of foreign tours 2016

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| 25 | Dr. Dinesh P. Patil, AC | | | |
| 26 | Shri C.S. Uchil, Sr. Examiner (Along with Mr. Thete & Anil Awasthi of NIC) | Alicante, Spain | European Union Intellectual Property Office (EUIPO) in Alicante, Spain from 27-30 June, 2016 | EUIPO |
| 27 | Dr. K.S. Kardam, sr. JC | EUIPO, Munich | European Patent Academy Seminar –OS41-2016 , IP Executive Week to be held at EUIPO, Munich Germany from 11-14 July 2016. | CGPDTM |
| 28 | Mr. Satyendra Kumar Pandey, Deputy Registrar | | | |
| 29 | Mr. B.P. Singh, Deputy Controller of Patents and Designs | Singapore | WIPO Regional Seminar on Creating an Intellectual Property Culture Amongst SMEs at Singapore from August 22 to 23, 2016 | WIPO |
| 30 | Mr. Debashish Banerjee, Ex. of P&D | Japan, Tokyo | JPO/IPR Operational Patent Examination Training Program to be held in Tokyo, Japan from 2 nd September to 1 st November 2016 | JPO. |
| 31 | Mr. Shrikant Sagar Bagde, Ex. of P&D | | | |
| 32 | Mr. Sagar B. Pol, Ex. of P&D | | | |
| 33 | Mr. Arun Kumar Pradhan, Ex. of P&D | | | |
| 34 | Mr. Ram Sunder Patel, Ex. of P&D | | | |
| 35 | Mr. Piyush Lende, Ex. of P&D | | | |

Details of foreign tours 2016

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|----|---|----------------------------------|---|-------------------|
| 36 | Mr. Yogesh V. Bajaj, Asstt. Controller of P&D | Republic of Korea | Speaker in PANITEX 2016 held on 1 st and 2 nd September 2016 at Seoul, Republic of Korea. | Korea |
| 37 | Shri O.P. Gupta, Controller General of Patents, Designs & Trade Marks | Geneva | To attend the 56 th Series of Assemblies meetings in Geneva from 2 to 6 October, 2016 | O/o.the CGPDTM |
| 38 | Shri S. Kundu, Deputy Controller of Patents & Designs | Geneva | To attend the 56 th Series of Assemblies meetings in Geneva from 2 nd to 6 th October, 2016. | O/o.the CGPDTM |
| 39 | Shri R.A. Tiwari, Deputy Registrar of Trade Marks | Geneva | To participate in the Madrid Union Assembly at Geneva from October 3 to 11, 2016 | WIPO |
| 40 | Dr. Rajesh Dixit, Deputy Controller of Patents and Designs | Geneva | To participate in the PCT Union Assembly at Geneva from October 3 to 11, 2016 | WIPO |
| 41 | Dr. Sharmistha Ghosh, AC | Japan, Tokyo | To attend JPO/IPR Training Course on Patent Examination Management, from October 13- 20, 2016 in JPO, Japan, Tokyo | JPO |
| 42 | Dr. Ajay Thakur, AC | | | |
| 43 | Mr. Madhurjaya Tahakur | Geneva | 36 th Session of WIPO Standing Committee on Law of Trademark, Industrial Designs and Geographical Indications (SCT) in Geneva from October 17-19, 2016 | CGPDTM |
| 44 | Mr. S. Thangapandian, Deputy Controller of P&D | Daejeon, Republic of Korea | WIPO Regional Workshop on improvement the effectiveness of Patent Administration through competency- to be held in Daejeon, Republic of based training and diagnostic of the Patent Examination System Korea from October 25 -27, 2016 | WIPO |
| 45 | Mr. Ravi Shankar, AC | | | |
| 46 | Mr. Kamal Singh Goondle, Deputy Controller | Geneva | Property (CDIP) – 18 th WIPO Committee on the Development and Intellectual Session- in Geneva from October 31 to November 4, 2016 | WIPO |
| 47 | Shri Ritesh Kumar, Examiner of P & D | Japan, Tokyo | JPO/IPR Training Course on Substantive Examination of Designs scheduled to be held in Tokyo, Japan from 8 th to 21 st | JPO |

Details of foreign tours 2016

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| 48 | Shri Pankaj Patel, Examiner of P&D | | November 2016. | |
| 49 | Shri Arun Kumar, Examiner of Trade Marks | Tokyo, Japan | JPO/IPR Training Course on Substantive Examination of Trade Marks scheduled to be held from 17 th 30 th November, 2016 in Tokyo, Japan | JPO |
| 50 | Mr. Atul Kumar Singh, Examiner of Trade Marks | | | |
| 51 | Mrs. Bimi G.B. Asstt. Controller | Tokyo, Japan | WIPO Regional Seminar on Workshop on the dissemination and effective utilization of patent information scheduled to be held from 6-7 December 2016 in Japan, Tokyo | WIPO |
| 52 | Mr. R. Srinivas, DC | | Nomination made- 25 th Session of WIPO's Standing Committee on Law of Patents, (SCP) in Geneva from December 12-15, 2016 | O/o.the CGPDTM |
| 53 | Mr. N. Babu, Asstt. Registrar of Trade Marks | Tokyo, Japan | WIPO Regional Meeting of IPO officials responsible for Madrid System scheduled to be held from 13-14 December 2016 at Tokyo, Japan. | WIPO |

INTELLECTUAL
PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

Details of foreign tours 2017

| Sl.No | Name & Designation of officer | Country visited | Training/Seminar/workshop/program attended | Funded by |
|-------|--|----------------------------|---|---------------------|
| 1 | Mr. K.S. Shreekanth, Examiner of P & D, Delhi | Tokyo, Japan | WIPO Regional Training Course for Staff Members of IT Division at the IP offices of emerging countries at Tokyo, Japan from 16-20 January, 2017 | WIPO |
| 2. | Smt. V. Rekha, Deputy Controller | Reykjavik, Iceland | Meeting of International authorities under PCT and Quality subgroup from 6-10 February 2017 hosted by the Nordic Patent Institute in Reykjavik, Iceland | Government of India |
| 3. | Shri Sujoy Sarkar, Deputy Controller of P&D, Kolkata | Vienna, Austria | East Meets West forum scheduled to be held from 05-07 April 2017 | EPO |
| 4. | Shri Om Prakash Gupta | Daejeon, Republic of Korea | IIPTI International Conference and HIPOC (Heads of Intellectual Property Office Conference) 11-14, April 2017 | KIPO |
| 5 | Shri M. Ajith, Deputy Controller of P&D, Chennai | | | |
| 6 | Dr. K.S. Kardam | Geneva | 10 th Session of PCT Working Group and 30 th Session of PCT Committee for technical cooperation at Geneva from 8 – 12 May 2017 | |
| 7 | Dr. Rajesh Dixit | | | |
| 8 | Mr. C.G. Naidu | Bangkok, Thailand | Thaifex Trade Fare – 2017 held at Bangkok, Thailand from 31 st May to 4 th June 2017 | EUIPO |
| 9 | Mr. Prashanth Kr. B | | | |
| 10 | Dr. Sameer Kumar Swarup, DC | Geneva, Switzerland and | Fifth Session Committee on WIPO Standards (CWS), WIPO, 29 May – 2 June 2017 (funding for one delegate) – regarding. | WIPO |
| 11 | Dr. Pawan Kumar Pandey | Geneva, Switzerland and | 15 th Session of the Working Group on the Legal Development of the Madrid System for the International Registration of Marks in Geneva from June 19-22, 2017 | Government of India |

Details of foreign tours 2017

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|----|---|----------------------------|---|-----------------|
| 12 | Mr. Aditya Vankateswara N.C., Ex. Of P&D | Tokyo, Japan | Regional workshop on Patent Examination Quality June 21-23, 2017 | WIPO |
| 13 | Mr. Neeraj Kumar Meena, EX.of P&D | | | |
| 14 | Mr. Madhurjya Thakur, DC | Alicante, Spain | Visit to Alicante from 26-6-2017 to 30-06-2017 in process to building of the platform for data sharing and Designview implementation | EUIPO |
| 15 | Dr. Shyam Kumar Barik, AC | | | |
| 16 | Mr. V. Raghavan, Tech. Director NIC | | | |
| 17 | Shri N.R. Meena, DC | Geneva | 26 th session of WIPO's Standing Committee on Law of Patents (SCP) in Geneva from July 3-6, 2017 | O/o.the CGPDT M |
| 18 | Md. Jawed Iqbal, Ex. Of P&D | Daejeon, Republic of Korea | WIPO workshop on Patent Examination in the PCT National Phase in Daejeon, Republic of Korea from July 3 to 7, 2017 | WIPO |
| 19 | Ms. Latika Dawara, Ex. Of P&D | | | |
| 20 | Shri Jai Prakash, Sr. Examiner of Trade Marks | Singapore | To attend Interactive session with the Enforcement officials from South Asia from August 10-12, 2017 | EPO & EUIPO |
| 21 | Shri Santanu Dey, DC, Kolkata | | To attend IP Executive Week organized by EPO and EUIPO to be held from 10-13 July 2017 in Alicante, Spain | EPO & EUIPO |
| 22 | Mr. C.N. Shashidhara, DC | Tokyo, Japan | 4 months Study-Cum-Research Fellowship Program to be held from 16th August to 15th December 2017 in Tokyo, Japan | JPO |

Details of foreign tours 2017

| | | | | |
|----|---|----------------------------|---|-----------------------|
| 23 | Shri Pramathesh Sen, DC, Kolkata | Geneva | 27 th Session of the Program and Budget Committee scheduled to be held from 11-15 September 2017 at Geneva | CGPDT M |
| 24 | Mr. S. Ravisankar | Singapore | WIPO Inter-Regional Seminar on Policies for the Promotion for better use of the Patent Cooperation Treaty (PCT), WIPO Singapore Office, September 11 to 13, 2017 | |
| 25 | Parveen Kumar Examiner of Patents & Designs, IPO, Delhi | Tokyo, Japan | To attend Operational Patent Examination Training Program for Examiners of Patents scheduled to be held from 12/09/2017 to 1/11/2017. | JPO |
| 26 | Mr. Rajesh Patel, Examir of Patents & Design, IPO, Delhi | | | |
| 27 | Mr. Rajeev Kumar, Examir of Patents & Design, IPO, Kolkata | | | |
| 28 | Dr. (Ms.) Suman Verma, Examiner of Patents & Designs | | | |
| 29 | Mr. Om Prakash Gupta, CGPDTM | Geneva, Switzerl and | 57 th Series of Meeting of Assemblies of the Member states of WIPO from 1 st October 2017 to 6 th October 2017 | O/o.the CGPDT M |
| 30 | Dr. K.S. Kardam, Sr. JC | | 57 th Series of Meeting of Assemblies of the Member states of WIPO from 2 nd October 2017 to 6 th October 2017 | O/o.the CGPDT M |
| 31 | Mr. S. D. Ojha, AR | | Madrid Assembly meeting during 57 th Series of Meeting of Assemblies of the Member states of WIPO from 2 nd October 2017 to 11 th October 2017 | WIPO |

Details of foreign tours 2017

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|----|---|-------|--|-------|
| 32 | Mr. Parijat Sourabh, DC | | PCT Union Meetings during 57 th Series of Meeting of Assemblies of the Member states of WIPO from 2 nd October 2017 to 11 th October 2017 | WIPO |
| 33 | Mr. Ravi Prakash Pandey, Ec. of P&D | Japan | JPO/IPR Training Course on Patent Examination Management held from 2 nd to 10 th November 2017 in Tokyo, Japan | JPO |
| 34 | Md. Atiqullah, Ex. of P&D | | | |
| 35 | Ms. Nilamani Kundu, Ex. Of P&D | | | |
| 36 | Mr. Rakesh Kumar Singh, Ex. Of P&D | | | |
| 37 | Mr. Shahid Anwar, | Japan | JPO/IPR Training Course on Substantive Examination of Designs scheduled to be held from 8 to 21 st November 2017 | JPO |
| 38 | Mr. Vinay Shankar Raj, Ex. Of P&D | | | |
| 39 | Mr. Deep Prakash Gupt, Ex. Of P&D | | | |
| 40 | Mr. Devender Kumar, Sr. Examiner of TM | Japan | JPO/IPR Training Course on Substantive Examination of Trade Marks to be held from 17to 30 th November 2017 in Tokyo, Japan | Japan |
| 41 | Mr. Susheel Kumar Pandey, Sr. Examiner of TM | | | |

Details of foreign tours 2017

| | | | | |
|----|--|----------------|--|-------|
| 42 | Mr. Ashish Kumar Pandey, Sr. Examiner of TM | | | |
| 43 | Shri C.S. Uchil, Sr. Examiner of Trade Marks | Geneva | 38 th Session of Standing Committee on the Law of Trademarks, Industrial Designs and Geographical Indications(SCT) | WIPO |
| 44 | Shri N. Ramchander, Deputy Controller of Patents and Designs | Geneva | 27 th Session of Standing Committee on Law of Patents (SCP) in Geneva from December, 11 to 14, 2017 | WIPO |
| 45 | Shri Jitendra Kumar Choure, Examiner of Patents & Designs | Japan, (Tokyo) | JPO/IPR Training Course on Managing IP at Tokyo, Japan held from 11 th December 2017 to 20 th December 2017. | JPO |
| 46 | Shri Manmeet Kumar, Examiner of Patents & Designs | | | |
| 47 | Shri Mukesh Kumar Jangid, Examiner of Patents & Designs | | | |
| 48 | Shri Kumar Raju, Examiner of Patents & Designs | | | |
| 49 | R.A. Tiwari, Deputy Registrar of Trade Marks & GI | | Visit to EUIPO office at Alicante, Spain from 18-20 December 2017 | EUIPO |
| 50 | Ms. Dipmala Mathapati, Examiner of Trade Marks & GI | | | |
| 51 | Roopa Bhaskar, Examiner of Trade Marks & GI | | | |

INTELLECTUAL
PROPERTY INDIA
PATENTS | DESIGNS | TRADE MARKS
GEOGRAPHICAL INDICATIONS

List of Officials on Foreign Training in 2018

| List of officers deputed for foreign programs during 2018. | | | |
|--|---|---------------------------|--|
| Sl.No | Name & Designation of officer | Country visited | Training/Seminar/workshop/program attended |
| 1 | Mr. Abhishek Pandey, | Tokyo, Japan | Anti counterfeiting meeting 26 JANUARAY, 2018 to 02 FEBURARY, 2018 |
| 2. | Smt. V. Rekha, Deputy Controller | Reykjavik, Iceland | 25 th Session of Meeting of International authorities (PCT/MIA) under PCT from February 21-23,2018 and Quality sub-group from 19-20 February 2018 hosted by the Spanish Patent and Trademark Office Institute in Madrid, Spain. |
| 3 | Mr. Jagdish Kumar Singh, Examiner of P & D | Beijing, China | Training Program and Patent Information Utilization Workshop from February 5- 9, 2018 under BRICS IP Coordination Program. |
| 4 | Mr. Ajeet Kumar, Examiner of P & D | | |
| 5 | Mr. Anjaiah Nayak Examiner of P & D | | |
| 6 | Mr. Subendu Kundu, Deputy Controller of P&D | Beijing, China | 5 th Coordination Group Meeting scheduled to be held from 7-9 February 2018 under BRICS IP Coordination Program |
| 7 | Mr. Om Prakash Gupta, CGPDTM | Tokyo, Japan | Heads of IP Office (HIPO) and High Level Forum (HLF) scheduled to be held from 19-23 February, 2018 at Tokyo, Japan. |
| 8 | Shri Om Prakash Gupta, CGPDTM | Chengdu, China | 10 th Meeting of BRICS Heads of Intellectual Property Offices (HIPO at Chengdu, China) from March 26-27,2018 |
| 9 | Mr. Subendu Kundu, Deputy Controller of P&D | | |
| 10 | Shri B.P. Singh, Joint Controller of Patents and Designs | Moscow | "IP & Blockchain Conference (April 16-17, 2018, in Moscow) |
| 11 | Shri Santosh Kumar Gupta, Examiner of Patents & Designs | | |
| 12 | Shri Oggu Prasad Rao, Dy. Controller of P&D | Vienna, Austria | East Meets West Forum from 18-24 April, 2018 in Vienna, Austria. |
| 13 | Mr. M. Mohammed Habibulla, Asstt. Registrar of Trade Marks, Chennai | Geneva | 39 th Session of WIPO's Standing Committee on Law of Trademarks, Industrial Designs and Geographical Indications (SCT) in Geneva from April 23-26, 2018 |
| 14 | Ms. Subasani Purushothaman, Sr. Examiner of Trade Marks, TMR, Chennai | Geneva Switzerland | 28 th Session of the WIPO Committee of Experts of the Nice Union for the International classification of the Goods and Services for the Purposes of the Registration of Marks" at Geneva from Apr 30 - May 04,2018 |
| 15 | Mr. Om Prakash Gupta | Seattle, Washington | To attend the 3 rd IP Office workshop : Working towards the 21 st Century during INTA's Annual Meeting on May 22, 2018. |
| 16 | Mr. Subendu Kundu, | East London, South Africa | 18 th BRICS CGETI meeting at East London, South Africa on 10- |

List of Officials on Foreign Training in 2018

| | | | |
|----|---|--------------------|--|
| | Dy. Controller of P&D | | 12 May, 2018 |
| 17 | Mr. Debanjan Chakraborty, Senior Examiner of TMR, Kolkata | Geneva | To participate in the working group on the development of the Lisbon system scheduled to be held from 11 to 12th June, 2018 at Geneva. |
| 18 | Ms. Bimi G.B. , Asstt. Controller of P&D | Geneva | Eleventh Session of the Patent Cooperation Treaty (PCT) Working Group scheduled to be held from 18th June to 22nd June 2018 in Geneva. |
| 19 | Dr. K.S. Kardam, Sr. J.C. | Geneva | Ad hoc Expert Group and 36 th Session of Inter Governmental Committee on Intellectual Property and Genetic Resources, Traditional Knowledge and Folklore (IGC) at Geneva from 24 to 28 June 2018. |
| 20 | Mr. Sukhdeep Singh | Tokyo, Japan | 2 nd RCEP WGIP Inter Sessional Meeting held from 25-29 June, 2018, Tokyo, Japan. |
| 21 | Mr. Pranav Kumar, Examiner, PO, Chennai | Tokyo, Japan | WIPO Regional Workshop on Patent Examination Quality Management, Japan June 27 29, 2018 |
| 22 | Mr. Anand Mishra, Ex.of P&D, PO, Mumbai | France | Summer School – Centre for International Intellectual Property Studies (CEIPI) from 2- 13 July 2018 in France. |
| 23 | Mr. Prashant Kumar Kutare, Ex. Of P&D, PO, Delhi | | |
| 24 | Dr. Kavita Taunk DC, Delhi | Geneva Switzerland | 28th Session of WIPO's Standing Committee on Law of Patents (SCP) in Geneva from July 9-12, 2018 |
| 25 | Shri B.P. Singh, Joint Controller of P&D | | 2 nd Review Meeting on Industrial Property between the DIPP and the JPO from 21-22 August 2018 |
| 26 | Mr. Abhishek Kumar Pandey, Examiner of Trade Marks | Geneva | 13 th Session of Advisory Committee on Enforcement (ACE) at Geneva from 3 to 5 September 2018. |
| 27 | Mr. Shammi Ranjan, Ex. Of P & D | Japan | JPO/IPR Training Course on Substantive Examination of Designs from 3-14 September, 2018 in Tokyo, Japan |
| 28 | Mr. Gourab Majumder, Ex. Of P & D | | |
| 29 | Mr. Jayanta Roy, Ex. Of P & D | | |
| 30 | Dr. Rajesh Pradhan, Ex. Of P & D | | |
| 31 | Mr. Arup Garu, Examine of P&D | Japan, Tokyo | JPO/IPR Training Course on Patent Examination Management from 19-26 September, 2018 |
| 32 | Mr. Hariom Singh, Examine of P&D | | |
| 33 | Ms. Swati Pandey, Examine of P&D | | |
| 34 | Ms. Hardit Kaur, Examine of P&D | | |
| 35 | Mr. Sumit Kumar, Ex. Of P & | Japan, Tokyo | JPO/IPR Operational Patent Examination Training Program from |

List of Officials on Foreign Training in 2018

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|----|---|--------------------------|--|
| | D | | 20, Sept, 2018 to 09 November, 2018 |
| 36 | Mr. Pratap Chandra Barad, Ex. Of P & D | | |
| 37 | Mr. Livjot Sarangal, Ex. Of P & D | | |
| 38 | Mr. Om Prakash Gupta, CGPDTM | Geneva | 58 th Series Meeting of Assemblies of Member States of WIPO from 23 – 27 September, 2018 |
| 39 | Mr. Sukhdeep Singh, AC | | |
| 40 | Mr. C. Naveen Andrew, DC, Chennai | Geneva | PCT Union Assembly meetings at Geneva from 24 to 2 nd October 2018 |
| 41 | Mr. S.D. Ojha, Deputy Registrar of Trade Marks | Geneva | Madrid Union Assembly meetings at Geneva from 24 to 2 nd October 2018 |
| 42 | Mr. Vijay T. Doye, Asstt. Controller | Geneva | 6 th Session of Committee on WIPO Standards (CWS) at Geneva from 15 – 19 October 2018. |
| 43 | Mr. Vikash Kumar, AC, PO, New Delhi | Japan, Tokyo | WIPO Regional workshop on the Dissemination and Effective Utilization of Patent Information at Japan from 16 -17 October 2017 |
| 44 | Mr. M.R. Manivasakam, AC, PO, Chennai | | |
| 45 | Mr.S. Thangapandian, DC | Seoul, Republic of Korea | International conference on Patent Examination Cooperation on 12 th November 2018 |
| 46 | Mr. Nirmalaya Sinha, DC | Geneva | To attend the 22 nd session of Committee on Development and Intellectual Property (CDIP) at Geneva from 19 th to 23 rd November 2018. |
| 47 | Shri Hemant Khosla | Tokyo, Japan | JPO/IPR Training Course on Substantive Examination of Trademarks scheduled to be held from November 21, to December 4, 2018 |
| 48 | Ms. Vijay Shree | | |
| 49 | Ms. Rama Devi Verma | | |
| 50 | Mr. Hariram, Deputy Controller of Patents and Designs | Geneva | To attend 29 th Session of WIPO's Standing Committee on Law of Patents(SCP) from December 3 – 6, 2018 in Geneva |

| Details of Foreign travel of CGPDTM for the financial year 2019-20 (as on 16.01.2020) | | | | | |
|---|-----------------|-----------|-------------|----------------------------|--------------------|
| Sl.No. | Date of journey | | | Place of visit | Expenditure |
| | From | to | No. of days | | |
| 1 | 14-4-2019 | 16-4-2019 | 3 days | Cape town, South Africa | Rs. 2,30,160 |
| 2 | 19-5-2019 | 20-5-2019 | 2 days | Boston, Massachusetts, USA | Rs. 38,415 (DSA) |
| 3 | 26-8-2019 | 29-8-2019 | 4 days | Singapore | 4000 (Mobile) |
| 4 | 9-9-2019 | 13-9-2019 | 5 days | Tokyo, Japan | 45809 (DSA+Mobile) |
| 5 | 30-9-2019 | 4-10-2019 | 5 days | Geneva, Switzerland | Rs. 2,35,027 |

Participation of Officials in meeting at International forum and training Programmes in India & Abroad in 2019

| Sl. No. | Training / Seminar / Workshop / Program attended | Country Visited | No. of officials participated |
|----------------|---|------------------------|--------------------------------------|
| 1. | WIPO-NIPO Patent Quality Program Oslo 25th March 2019 – 5th April 2019 (12 Days) | Norway | 1 |
| 2. | 38 th session of WIPO's Standing Committee on Copyright and related rights (SCCR) held from 1-5 April 2019 | Geneva | 1 |
| 3. | Informal Brainstorming Meeting on GIs of RCEP Working Group on Intellectual Property from April 8-9, 2019 | Singapore | 1 |
| 4. | East Meets West in Vienna from 11-12 April, 2019 | Vienna, Austria | 1 |
| 5. | 11th BRICS HIPO Meeting held at Stellenbosch, South Africa from 14-16 April 2019 | South Africa | 2 |
| 6. | 41st Session of WIPO Standing Committee on Law of Trademarks, Industrial Designs and Geographical Indications (SCT) in Geneva from 8th to 11th April, 2019 | Geneva | 1 |
| 7. | "IPO of the Future" –Expert Group Meeting during INTA's Annual Meeting held at Boston, Massachusetts, USA on 19 th and 20 th May 2019 | Boston, USA | 1 |
| 8. | 5 th Inter- Sessional meeting of RCEP and related meetings at Bangkok, Thailand from 25-29 May, 2019 | Bangkok, Thailand | 1 |
| 9. | "20 th BRICS CGETI Meeting". Negotiations from 29-30 May 2019 at Brazil. | BRASILIA , BRAZIL | 1 |
| 10. | 12th Session of the PCT Working Group to be held in Geneva at the Headquarters of WIPO from 11th to 14th June, 2019 | Geneva, Switzerland | 1 |
| 11. | 30 th Session of the Standing Committee on the Law of Patents (SCP) from 24-27 June 2019 at WIPO, Geneva | Geneva | 1 |
| 12. | Summer School CEIPI, Strasbourg, 2019 held from 01.07.2019 to 12.07.2019 France | Strasbourg, France | 1 |
| 13. | 7th Session of the Committee on WIPO Standards (CWS) to be held in Geneva from 1st to 5th July, 2019 | Geneva, Switzerland | 1 |
| 14. | 17th session of Working Group on the Legal Development at Geneva from 22-26 July, 2019 | Geneva | 1 |
| 15. | JPO/IPR Training course for Public Awareness 2019 from 05/08/2019 to 09/08/2019 | Japan, Tokyo | 2 |
| 16. | JPO/IPR Training Course on Academia-Industry Collaboration and Technology Transfer from August 20-29, 2019 | Japan, Tokyo | 2 |
| 17. | WIPO ASPEC Heads of IP Office Conference (HIPOC) and GFIP from 26 to 29 August 2019 | Singapore | 1 |

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|-----|---|--------------------|---|
| 18. | 21 st Meeting of BRICS Contact Group on Economic and Trade Issues (CGETI) in Brasilia, Brazil on 27-30 August 2019 | Brasilia, Brazil | 1 |
| 19. | WIPO Interregional Meeting on Integrating TISCs into National and Institutional Strategic Frameworks - Beijing (September 2 and 3, 2019) | Beijing, China | 1 |
| 20. | PCT Regional Seminar for ASEAN & SAARC Member States Enhanced use of the PCT System & Forum for Exchange WIPO Singapore Office, September 3 to 5, 2019 | Singapore | 1 |
| 21. | Training and Promotion Program organized by Korean Intellectual Property Office, in South Korea from 2nd September to 6th September 2019. | South Korea | 5 |
| 22. | Intellectual Property Seminar at Tokyo, Japan from September 9 to 13, 2019 | Tokyo, Japan | 2 |
| 23. | Regional Workshop on Access to Medicines and Intellectual Property Rights - Jakarta, 18-19 September 2019 - | Jakarta, Indonesia | 1 |
| 24. | JPO/IPR Operational Patent Examination Training Program (OPET) commencing from September 18 to November 8, 2019. | Japan, Tokyo | 2 |
| 25. | JPO/IPR Training Course on Patent Examination management from 19th Sept. to 26th Sept. 2019" at Tokyo, JPO - regarding | Japan, Tokyo | 2 |
| 26. | 59th Series of WIPO General Assemblies, BRICs HIPO Meeting and Bilateral Meetings held in Geneva from 30th September 2019 to 4th October 2019 | Geneva | 2 |
| 27. | 59th Series of the Assemblies of the Member States of WIPO Session of the Patent Co-operation Treaty PCT Union Assembly) held in Geneva from 30th Sept. to 9th October, 2019 | Geneva | 1 |
| 28. | Fifty-Ninth Series of Meetings of the Assemblies of the Member States of WIPO including the Session of the Madrid Union Assembly held in Geneva, from 30-09-2019 to 9-10-2019 | Geneva | 1 |
| 29. | JPO/IPR Training Course on Establishing Patent Examination Guidelines held from October-3-9, 2019" at Tokyo, JPO | Japan, Tokyo | 2 |
| 30. | 22 nd Meeting of BRICS Contact Group on Economic and Trade Issues (CGETI) in Brasilia, Brazil on 22-23 October 2019. | Brasilia, Brazil | 1 |
| 31. | JPO/IPR Training Course on Information Technology to be held from 06.11.2019 to 12.11.2019" at Tokyo, JPO under the program JPO/IPR Training Program FY 2019 (for India) | Japan, Tokyo | 1 |
| 32. | Twenty-Fourth Session of the Committee on Development and Intellectual Property (CDIP) to be held in Geneva, at the headquarters of WIPO from 18th to 22nd November, 2019. | Geneva | 1 |

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|-----|---|---------------------|---|
| 33. | JPO/IPR training course on substantive Examination of Trademarks scheduled to be held from November 21 to December 3, 2019 at JPO, Tokyo, Japan. | Tokyo, Japan | 1 |
| 34. | Regional workshop on strategies to promote the Use of Domestic and International Intellectual Property (IP) Registration system held from 2 nd to 3 rd December, 2019 | Singapore | 2 |
| 35. | MIA Quality subgroup on February 3 & 5, 2020 and the 27 th session of the Meeting of International Authorities under the PCT (PCT/MIA) on February 6 & 7, 2020 | Gatineau, Canada | 1 |
| 36. | 5 th IP BRICS Examiner Training to be held from February 10 to 14, 2020 and 2020 IP BRICS Coordination Group Meeting from 13-14 February, 2020 | Brazil | 3 |

Participation of Officials from the O/o CGPDTM in meeting at International forum and training Programs in India & Abroad FY 2020-21:

| Sl. No. | Training / Seminar / Workshop / Program attended | Country Visited | No. of officials participated |
|---------|---|----------------------|-------------------------------|
| 1. | Sixty-First series of meetings of the Assemblies of the member states of WIPO, PCT Union and Madrid Union held from 21 to 25 September, 2020 at Geneva, Switzerland | Remote participation | 4 |
| 2. | PCT Working Group in WIPO, from 05 to 08 October, 2020 at Geneva, Switzerland | Remote participation | 1 |
| 3. | Eighteenth Session on Legal Development of the Madrid System for the International Registration of Marks, from 12 to 16 October, 2020 at Geneva, Switzerland | Remote participation | 2 |
| 4. | Forty first Session of the Intergovernmental Committee on Intellectual Property and Genetic Resources, Traditional Knowledge and Folklore (IGC), from 19 to 23 October, 2020 at Geneva, Switzerland | Remote participation | 2 |
| 5. | Third session of the WIPO Conversation on Intellectual Property (IP) and Artificial Intelligence (AI), on 4 November, 2020 at Geneva, Switzerland | Remote participation | 3 |
| 6. | Fortieth Session of the Standing Committee on Copyright and Related Rights (SCCR) from 16 to 20 November, 2020 at Geneva, Switzerland | Remote participation | 1 |
| 7. | East meets West 2020 forum, from 23 to 25 November, 2020 at Munich, Germany | Remote participation | 1 |
| 8. | Forty-third Session of the Standing Committee on the Law of Trademarks, Industrial Designs and Geographical Indications (SCT), from 23 to 26 November, 2020 at Geneva, Switzerland | Remote participation | 1 |
| 9. | The Standing Committee on the Law of Patents (SCP), from 7 to 10 December, 2020 at Geneva, Switzerland | Remote participation | 1 |
| 10. | Eighth Session of the Committee on WIPO Standards (CWS), from 30 November to 4 December, 2020 at Geneva, Switzerland | Remote participation | 2 |
| 11. | Ninth Session of the Working Group on the legal development of the Hague System for the International Registration of Industrial Designs, from 14 to 16 December, 2020 at Geneva, Switzerland | Remote participation | 1 |
| 12. | JPO/IPR Training Course on Promoting Public Awareness of IP, from 1 to 10, February 2021 at Tokyo, Japan | Remote participation | 1 |
| 13. | Twenty-eighth session of the Meeting of International Authorities under the PCT (PCT/MIA), from 24 to 26, March 2021 at Geneva, Switzerland | Remote participation | 5 |

Participation of Officials from the O/o CGPDTM in meeting at International forum and training Programs in India & Abroad FY 2021-22:

| Sl. No. | Training/Seminar/Workshop/Program attended | Country/Place Visited | No. of Officials participated |
|---------|---|-----------------------|-------------------------------|
| 1 | 3 rd Meeting of the PCT Minimum Documentation Task Force (the "Task Force") held from May 17 to May 21, 2021 at Geneva, Switzerland | Remote Participation | 01 |
| 2 | 44 th Session of the Standing Committee on the Law of Trademarks, Industrial Designs and Geographical Indications (SCT) held in hybrid format from May 17 to May 19, 2021 at WIPO headquarters in Geneva, Switzerland | Remote Participation | 03 |
| 3 | 14 th Session of the Patent Cooperation Treaty (PCT) Working Group, held in hybrid format from June 14 to June 17, at WIPO headquarters in Geneva, Switzerland | Remote Participation | 06 |
| 4 | 44 th Session of the Standing Committee on Copyright and Related Rights (SCCR) held in hybrid format from June 28 to July 1, 2021 at WIPO Headquarters in Geneva, Switzerland | Remote Participation | 02 |
| 5 | 26 th Session of the Committee on Development and Intellectual Property (CDIP) held in hybrid format from July 26 to July 30, 2021 at WIPO Headquarters in Geneva, Switzerland | Remote Participation | 01 |
| 6 | 41 st Session of the Intergovernmental Committee on Intellectual Property and Genetic Resources, Traditional Knowledge and Folklore (IGC) held in hybrid format from August 30 to September 03, 2021 at WIPO Headquarters in Geneva, Switzerland | Remote Participation | 03 |
| 7 | 25 th International Conference of Rospatent "Building IP Ecosystem", held in hybrid format from September 29-30, 2021 at Moscow, Russia | Remote Participation | 04 |
| 8 | Advisory Committee on Enforcement (ACE) Online Dialogue, held virtually via an online platform on September 21, 2021, at WIPO Headquarters in Geneva, Switzerland | Remote Participation | 03 |
| 9 | 62 nd Series of meetings of the assemblies of the member states of WIPO, PCT Union Assembly and Madrid Union Assembly held in hybrid format from October 4 to October 8, 2021 at WIPO Headquarters in Geneva, Switzerland | Remote Participation | 04 |
| 10 | 27 th Session of the Committee on Development and | Remote | 01 |

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|----|--|-------------------------|----|
| | Intellectual Property (CDIP) held in hybrid format in Geneva at the headquarters of WIPO from November 22 - 26, 2021. | Participation | |
| 11 | 19 th session of Working Group on the Legal Development of the Madrid System for the International Registration of Marks held in hybrid format at the headquarters of WIPO in Geneva from November 15 - 19, 2021 | Remote Participation | 01 |
| 12 | 9 th Session of Committee on WIPO Standards (CWS) held from November 01 - 05, 2021 at WIPO headquarters in Geneva, Switzerland | Remote Participation | 02 |
| 13 | 46 th Session of Special Union for the International Patent Classification (IPC Union) IPC Revision Working Group held in hybrid format at WIPO headquarters in Geneva, Switzerland from November 08 - 10, 2021 | Remote Participation | 02 |
| 14 | Fostering Innovation and Commercialisation of IPR" under the DFC Scholarship Programme 2021, November 08 - 26, 2021 at Copenhagen, Denmark | In-person Participation | 06 |
| 15 | 2021 BRICS Forum on Future Networks Innovation held in hybrid format from December 01-02, 2021 at Shenzhen, China | Remote Participation | 03 |
| 16 | 15 th Session of the Committee of Experts of the Locarno Union for the international classification for Industrial designs, held in hybrid format at WIPO headquarters in Geneva, Switzerland from January 24 - 28, 2022. | Remote Participation | 01 |
| 17 | JPO/IPR Training Course on Design Substantive Examination and Accession to the Hague Agreement [Hybrid]" scheduled to take place either on January 24 – February 7, 2022 (online mode) or February 14 - 15, 2022 (in person) - regarding | Remote Participation | 01 |
| 18 | 42 nd Session of the Intergovernmental Committee on Intellectual Property and Genetic Resources, Traditional Knowledge and Folklore (IGC) held online from February 28 to March 4, 2022 at WIPO headquarters in Geneva, Switzerland | Remote Participation | 03 |
| 19 | 45 th Session of the Standing Committee on the Law of Trademarks, Industrial Designs and Geographical | Remote Participation | 03 |

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| | Indications (SCT) held in a hybrid format from March 28 to 30, 2022 at WIPO headquarters in Geneva, Switzerland | | |
|--|---|--|--|